

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date :25th September, 2018
Time :02.00 P.M.

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
CHAIRPERSON

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

(THROUGH VIDEO CONFERENCING)

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 248/2018 (M.A. No. 672/2018) (Earlier O.A. No. 05/2016 (CZ))	Balwant Singh Raghuvanshi Vs. M/s Bhopal Incinerators Ltd. &Ors.	Mr. Ajay Gupta & Mr. SumeerSodhi, Adv. for Applicant Mr. Rajkumar, Adv. for CPCB Mr. RajulShrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of MP Mr. Rahul Pratap, Adv. for MoEF Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Dharamvir Sharma, Adv. Mr. PramodSaxena, Adv. for R-6 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan
2.	Review Application No. 15/2018 IN O.A. No. 05.2016 (CZ) (Earlier R.A. No. 06/2018 (CZ))	M/s. Bhopal Incinerators Ltd. Vs. Balwant Singh Raghuvanshi	Mr. Ajay Gupta & Mr. SumeerSodhi, Adv. for Applicant Mr. RajulShrivastav, Adv. for R-3 Ms. SunitaBharadwaj, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of MP Ms. ParulBhadovia, Adv.
3.	Original Application No. 414/2018 (M.A. No. 833/2018) (Earlier O. A. No. 127/2013 (THC) (CZ))	Santosh Mittal &Ors. Vs. State of Rajasthan &Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Nikhil Chawla, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Arvind Soni, Adv. Mr. Asif Ahmed, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana

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